



## **NOTE –A (HDFC BANK)**

### **Primary Security**

The working capital credit facility is secured by--

1. Hypothecation on stocks/stores, book debts and plant and machinery on pari- passu basis.

The Construction equipment loans is secured by—

2. Hypothecation of the construction equipment's against which loans have been granted.

### **Collateral Security**

1. Corporate Guarantees of M/s Isolux Ingeneria S.A and M/s Corsan Corviam Construction S.A

## **NOTE –B (ORIENTAL BANK OF COMMERCE)**

### **Primary Security:**

#### **For Working Capital Limits:**

1. First pari passu charge on entire current assets of the company namely, stock of raw material, semi-finished and finished goods, stores and spares not relating to Plant & machinery, bills receivables and book debts and all other movables, current assets of the borrower, both present and future excluding such movables as may be permitted by the said WC lenders from time to time. DP to be allowed against debtor upto 90 days.
2. Hypothecation of the assets (procured out of working capital facility in the form of Letter of credit and bank guarantee facility) of JVs / group Companies, Where LC/BG are issued on behalf of JVs/ group companies (project office/JV project office)
3. Counter Guarantee of the company for BG facility

Collateral

Personal/Corporate Guarantee

<b>Name of Guarantor</b>	<b>Relationship with Borrower</b>	<b>Net Worth (Rs. in Crores)</b>	<b>As on</b>
Corsan Corviam Constructions,	Promoter	306 Million Euro (Rs.2203.00 crores @ Rs 72 per Euro)	31.12.2015
Isolux Ingenieria S.A, Madrid	Promoter	354 Million Euro (Rs.2549.00 crores @ Rs 72 per Euro)	31.12.2015

**NOTE –C (CENTRAL BANK OF INDIA)**

**Primary Security:**

1st pari passu charge on the current assets of company (present and future), Hypothecation of the assets (procured out of working capital facility in the form of letter of credit and Bank Guarantee facility) of JVs/group companies (project office/JVs project office), where LC/BG are issued on behalf of JVs/group companies.

**Personal/Corporate Guarantee :**

<b>NAME</b>	<b>WORTH</b>	<b>AS ON</b>
Corporate guarantee of two promoter companies namely Isolux Ingenieria, S.A, Madrid	353 Million Euro (Rs. 2542 cr@72 per Euro)	31.12.2015
Corsan Corviam Constructions, S.A, Madrid	306 Million Euro (Rs 2203 cr@72 per Euro)	31.12.2015

*Note : Post Homologation/ Restructuring of the Guarantors, the Corporate Guarantees are affected.*

## **NOTE –D (YES BANK)**

- (a) 1st pari passu charge over all current assets of Isolux Corsan India Engineering & Construction Pvt Ltd created vide Deed of Hypothecation dated April 29, 2014 executed in favor of Yes Bank Limited.
- (b) 1st pari passu charge over all current assets of Isolux Corsan India Engineering & Construction Pvt Ltd created vide second Addendum to Amended & Restated Deed of Hypothecation dated September 30, 2015 executed by Isolux Corsan India Engineering & Construction Pvt Ltd in favor of Consortium Lenders.

**Date of filling of Form 8/CHG 1:** April 29, 2014 and September 30, 2015

**Date of MCA certificate:** May 28,2014 and October 23, 2015

**Value of Security** - Total Current Assets: INR 1,421 Crores (One Thousand Four Hundred Twenty One Crore Only) as per Audited Balance Sheet as on 31.03.2016

### **Third Party Security**

- (a) 1st pari passu charge over all current assets and movable assets of ICI JV procured out of facilities availed by ICI JV in form of LC/BGs created vide second Addendum to Amended & Restated Deed of Hypothecation dated September 30, 2015 executed by ICI JVs in favor of Consortium Lenders.
- (b) 1st pari passu charge over all current assets and movable assets created vide Addendum to Deed of Hypothecation dated September 30, 2015 executed by Group Entities and Group Entities JV in favor of Consortium Lenders.
- (c) Unconditional and Irrevocable Corporate Guarantee of Isolux Ingenieria S.A created vide Deed of Guarantee dated June 3, 2014 executed in favor of Yes Bank Limited and Third Amended & Restated Corporate Guarantee dated September 30, 2015 executed in favor of Consortium Lenders (including Yes Bank Limited).
- (d) Unconditional and Irrevocable Corporate Guarantee of Corsan Corviam Construction S.A created vide Deed of Guarantee dated September 15, 2014 executed in favor of Yes Bank Limited and Third Amended & Restated Corporate Guarantee dated September 30, 2015 executed in favor of Consortium Lenders (including Yes Bank Limited).

## **NOTE –E (IDBI BANK)**

### **Primary Security for WC:**

1st pari passu charge on the entire current assets of the company created vide Hypothecation agreement dated 13.06.2014 & 08.07.2015. The value of stock stands at Rs. 4.92 crore and value of Trade Receivables stands at Rs. 406.09 crore as per ABS ending on March 31, 2016.

### **Guarantees:-**

Unconditional and Irrevocable Corporate Guarantee from the sponsors i.e Isolux Ingenieria S.A (51% ownership) and Corsan Corviam Constructions S.A (49% ownership) executed vide Guarantee agreement dated 13.06.2014.

Net worth of Isolux Ingenieria: Rs. 2475.00 crore as on 31.12.2015, and Corsan Corviam Construction: Rs. 2145.00 crore as on 31.12.2015